

of the Karnataka State. Such new industries are coming up there.

There should be facilities for movement of traffic and goods movement especially in view of the Kudremukh and HMT projects which are coming up there on Highway No. 48.

All these national highways are in a dilapidated condition. They are not maintained in conformity with the standards laid down, how they should be formed, what should be their width and so on. This has not been done.

Paucity of funds is there. For the last 1½ years no funds have been allotted for further expansion and improvement so far as Karnataka State is concerned on the ground that the State Government is run by Congress. Therefore, I would like to know whether you would stop treating Karnataka State with this step-motherly attitude in providing more funds for developing their national highway in full speed. Will you take up all roads which are not covered so far? Will you sanction the estimates pending so far and provide them with money? Can you assure the House today whether you are going to meet the situation very early?

**SHRI CHAND RAM:** I have made it very clear that there are 7 National Highways in Karnataka State. Work on three bridges is going on in full speed. Work is going on on roads which are more important from the traffic point of view. That work is more important as that traffic is more than the traffic in this portion of the national highway No. 48. Three bridges at least are being constructed at the moment on National Highway No. 13 to provide for the missing link.

As I said, in the last nine years, the previous Government has allotted Rs. 24 crores. This year we have allotted Rs. 3 crores and 75 lakhs.

**SHRI V. M. SUDHEERAN:** Mr. Speaker, Sir, the construction of National Highways in Kerala....

**MR. SPEAKER:** This does not arise. Another question will come.

#### Incentive Scheme for removal of backwardness from Purulia District

\*145. **SHRI C. R. MAHATA:** Will the Minister of PLANNING be pleased to state:

(a) whether Government propose to operate some incentive schemes for removal of backwardness from the Purulia district; and

(b) if so, the main features thereof?

**THE PRIME MINISTER (SHRI MORARJI DESAI):** (a) Purulia is included in the list of backward districts for which incentives are available for industrial development, viz., concessional finance from the term-lending institutions and investment subsidy. The district is also included in the Drought Prone Areas Programme.

(b) Under the incentive schemes for industrial development in backward areas, industrial units are provided concessional finance at lower rates of interest with a longer repayment period and subsidy at the rate of 15 per cent of fixed investment in the case of new units and of additional fixed investment in the case of existing units. Under the DPAP, 50 per cent of the cost of the programme is borne by the Centre.

**श्री सी० धार० महाटा :** क्या माननीय प्रधान मंत्री बतायेंगे कि कितने दिन पहले या किस साल से पुरुलिया जिले को बैकवर्ड लिस्ट में लाया गया है और लिस्ट में शामिल होने के बाद कितनी इण्डस्ट्रियल यूनिट्स चालू हुई हैं ?

**श्री मोरारजी देसाई :** कितनी इण्डस्ट्रियल यूनिट्स चालू हुई, मैं नहीं कह सकता । अगर माननीय सदस्य फिर माँगें तो मंगवा कर दूँगा । आउटक

जो दिया है वह करीब 165 लाख कसेशनल फाइनेंस है। कितनी यूनिट्स हैं, मैं नहीं कह सकता।

श्री सी० आर० महाटा : माननीय अध्यक्ष महोदय, पश्चिम बंगाल में पुर्लिया सब से पिछड़ा इलाका है, क्या पश्चिम बंगाल सरकार ने केन्द्रीय सरकार से डी० पी० ए० पी० स्कीम में 50 परसेंट से ज्यादा सहायता की मांग की है ?

SHRI MORARJI DESAI: West Bengal Government has asked for fifty per cent for all. That is not possible. It is only the backward districts that we are helping with the concessional finance. There are several backward districts declared in West Bengal. They are: Bankura, Birbhum, Burdwan, Cooch Behar, Darjeeling, Hooghly, Jalpaiguri, Malda, Midnapore, Murshidabad, Nadia and West Dinajpur.

SHRI ANNASAHEB GOTKHINDE: Mr. Speaker, Sir, I am thankful to you for giving me this opportunity. The hon. Prime Minister has stated that the industries located in those particular districts have been given the credit facilities. Regarding concessional finance at lower rate of interest with a longer repayment period. He has referred to the district being included as a drought prone area district. May we know from the hon. Prime Minister whether the same concessions that are given to the industries would be given to the farmers located in the drought prone areas, namely, concessional finance at lower rate of interest with a longer period of repayment?

SHRI MORARJI DESAI: For drought prone areas there are different rules. They will be governed by those rules. Those cannot be applied to backward districts. Of course, whatever he said can be considered.

श्री० बलबीर सिंह : क्या प्रधान मंत्री जी की नोटिस में यह बात आई है कि जो बैकवर्ड डिस्ट्रिक्ट्स करार दिये जाते हैं और जो सुविधियाँ वहाँ पर दी जाती हैं, उनको बाहर के लोग, जो बैकवर्ड एरियाज के नहीं हैं, वे हासिल कर लेते हैं। मिमाल के तौर पर हमारे यहाँ होशियारपुर डिस्ट्रिक्ट को बैकवर्ड एरिया करार दिया गया, वहाँ पर जितनी भी इण्डस्ट्रीज लगी हैं...

MR. SPEAKER: The question is about Purulia.

CHOWDHRY BALBIR SINGH: It is a general question about facilities to be provided to backward areas. My question is that Government should see to it that no other persons from other areas encroach upon the rights and facilities provided to the backward areas.

MR. SPEAKER: It is a suggestion for action.

SHRI SAUGATA ROY: Sir, Purulia was part of the Bihar State upto 1956. After 1956 it came to West Bengal. In spite of the fact that in the district to which Purulia earlier belonged there is Bokaro Steel Plant yet Purulia has no industry except Santhal Dih Power Plant. In view of the acute poverty of Purulia would the Prime Minister kindly state if the Central Government is going to sanction the long outstanding demand of the State Government for setting up a cement plant at Purulia?

SHRI MORARJI DESAI: I do not know how long this demand is outstanding. I will look into it and find out.

MR. SPEAKER: Q. No. 146—The Member is not there. Q. No. 147—He is also not present. Q. No. 148—The Member is not present. Q. No. 149.